

Jhakkhand State Universities (Amendment) Act, 2007

10 of 2007

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Jhakkhand State Universities (Amendment) Act, 2007

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ACT To amend the Jharkhand State Universities Act, 2000 (Adopted) Be it enacted by the legislature of the State of Jharkhand in the Fifty Eighth year of Republic of India as follows:-

1. Short Title, Extent And Commencement :-

(i) This Act, maybe called Jharkhand State Universities (Amendment) Act, 2007; (ii) It shall come into force forthwith; (iii) It shall extend to the whole of the State of Jharkhand.

2. Insertion Of Sub-Section As Sub-Section-1 (N) :-

At the end of sub-section 1 (m) of section-3 of Jharkhand State Universities Act, 2000 (Adopted) hereinafter referred to as the said Act, the following sub-section will be inserted as sub-section 1 (n)-"3 (1)(n), Kolhan University having the headquaters at Chaibasa and the jurisdiction over the whole of the Kolhan Division."